

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 82 of 2020
&
I.A. No. 1344 of 2020

IN THE MATTER OF:

Baby Mathew & Anr.

...Appellants

Versus

Mar Jacob Thoomkuzhy & Ors.

...Respondents

Present:

**For Appellant: Mr. UK Chaudhary, Sr. Advocate with
Ms. Manisha Chaudhary, Mr. Prince Jose and
Mr. Mansumyer Singh, Advocates.**

**For Respondent: Mr. Manoj Menon, Advocate for R-1 to R-4.
Mr. KS Ravichandran and Ms. S. Manjula devi,
Advocate for R-5 to R-10.**

ORDER
(Virtual Mode)

21.08.2020 The *Company Appeal (AT) No. 98 of 2020* is coming up for hearing on **04th September, 2020**. Hence, the office of the Registry is directed to list the instant *Company Appeal (AT) No. 82 of 2020 & I.A. No. 1344 of 2020* on 04th September, 2020 at about 02:00 PM in Regular Court.

Both the aforesaid Appeals are directed to be listed under the Caption for hearing on 04th September, 2020 at 02:00 pm.

[Justice Venugopal M.]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)